# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 1493. TO BE ANSWERED ON TUESDAY, THE 09<sup>TH</sup> DECEMBER, 2025.

### STATUS OF STARTUPS

### 1493. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the number of startups recognised and the quantum of funding availed through Funds for Startups till 31st October, 2025, State-wise, particularly Telangana;
- (b) whether Government proposes to establish a dedicated Startup/SEBI facilitation centre in Hyderabad, similar to GIFT city; and
- (c) if so, the details thereof?

#### **ANSWER**

### वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a): As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As on 31st October 2025, 1,97,692 entities have been recognized as startups by DPIIT. The State/Union Territory (UT)-wise details of entities recognized as startups by DPIIT as on 31st October 2025, including in the State of Telangana is placed as **Annexure-I.** 

Under Startup India initiative, the Government is implementing three flagship Schemes, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and Credit Guarantee Scheme for Startups (CGSS) to provide funding opportunities and support startups across sectors at various stages of their business cycle.

FFS has been established to catalyze venture capital investments and is operationalized by Small Industries Development Bank of India (SIDBI), which provides capital to Securities and Exchange Board of India (SEBI)-registered Alternative Investment Funds (AIFs) which in turn invest in startups. The State/UT- wise amount invested in startups by AIFs selected under FFS as on 31st October 2025, including in the State of Telangana is placed as Annexure-II.

SISFS provides financial assistance to seed stage startups through incubators. SISFS is implemented from 1st April 2021. The State/UT-wise amount approved to startups by incubators selected under SISFS as on 31st October 2025, including in the State of Telangana is placed as **Annexure-III.** 

CGSS is implemented for enabling collateral free loans to startups through eligible financial institutions. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been operationalized from 1st April 2023. The State/UT-wise amount of loans guaranteed to startup borrowers as on 31st October 2025, including in the State of Telangana is placed as **Annexure-IV**.

**(b) & (c):** As per the Department of Economic Affairs (DEA), currently there is no such proposal under consideration to establish a dedicated Startup/SEBI facilitation centre in Hyderabad, similar to GIFT City.

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### **ANNEXURE-I**

### ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1493 FOR ANSWER ON 09.12.2025.

The State/Union Territory (UT)-wise details of entities recognized as startups by DPIIT as on 31st October 2025 is provided below:

State/UT	Number of entities recognized as startups
Andaman and Nicobar Islands	85
Andhra Pradesh	3609
Arunachal Pradesh	79
Assam	1925
Bihar	4187
Chandigarh	633
Chhattisgarh	2149
Dadra and Nagar Haveli and Daman and Diu	85
Delhi	19273
Goa	747
Gujarat	16805
Haryana	10295
Himachal Pradesh	710
Jammu and Kashmir	1334
Jharkhand	1858
Karnataka	20330
Kerala	7768
Ladakh	23
Lakshadweep	3
Madhya Pradesh	6493
Maharashtra	34444
Manipur	235
Meghalaya	86
Mizoram	61
Nagaland	110
Odisha	3428
Puducherry	207
Punjab	2196
Rajasthan	7103
Sikkim	18
Tamil Nadu	13105
Telangana	10804
Tripura	179
Uttar Pradesh	19207
Uttarakhand	1635
West Bengal	6483
Total	197692

# ANNEXURE-II ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1493 FOR ANSWER ON 09.12.2025.

The State/UT-wise amount invested in startups by AIFs selected under FFS as on 31st October 2025, including in the State of Telangana, is provided below:

State/UT	No. of startups selected by AIFs	Amount invested (in Rs. crore)
Karnataka	415	7,893.46
Maharashtra	269	5,899.85
Delhi	208	3,727.60
Haryana	104	2,074.30
Tamil Nadu	60	1,383.19
Uttar Pradesh	48	752.62
Telangana	38	608.88
Gujarat	36	779.62
Rajasthan	27	381.32
Kerala	25	380.07
Assam	21	41.05
Madhya Pradesh	18	179.96
West Bengal	16	147.28
Odisha	10	44.30
Manipur	6	6.35
Bihar	4	186.06
Punjab	3	87.48
Chhattisgarh	3	66.23
Chandigarh	3	21.30
Uttarakhand	3	7.58
Meghalaya	3	1.05
Goa	2	124.39
Andhra Pradesh	2	35.60
Puducherry	2	5.73
Arunachal Pradesh	2	1.40
Tripura	2	1.00
Nagaland	2	0.65
Jammu & Kashmir	1	50.00
Jharkhand	1	31.20
Total	1,334	24,919.5

### ANNEXURE-III

### ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1493 FOR ANSWER ON 09.12.2025.

The State/UT-wise amount approved to startups by incubators selected under SISFS as on 31<sup>st</sup> October 2025, including in the State of Telangana, is provided below:

State/UT	Number of startups selected	Funds approved (in Rs. crore)
Andaman and Nicobar Islands	Selected 1	0.04
Andhra Pradesh	62	11.91
Arunachal Pradesh	2	0.30
Assam	44	5.87
Bihar	49	8.68
Chandigarh	14	2.89
Chhattisgarh	22	2.52
Delhi	222	40.95
Goa	23	3.08
Gujarat	225	40.01
Haryana	147	25.96
Himachal Pradesh	22	3.24
Jammu and Kashmir	13	2.65
Jharkhand	20	3.50
Karnataka	408	87.79
Kerala	70	13.39
Madhya Pradesh	129	20.81
Maharashtra	544	102.75
Manipur	3	0.30
Meghalaya	3	0.34
Mizoram	6	1.15
Nagaland	27	4.97
Odisha	116	14.95
Puducherry	6	0.97
Punjab	52	8.49
Rajasthan	130	21.53
Sikkim	2	0.20
Tamil Nadu	310	53.36
Telangana	204	42.22
Uttar Pradesh	245	37.41
Uttarakhand	25	4.38
West Bengal	53	7.98
Total	3,199	574.5

## ANNEXURE-IV ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1493 FOR ANSWER ON 09.12.2025.

The State/UT-wise amount of loans guaranteed to startup borrowers as on 31st October 2025, including in the State of Telangana, is provided below:

State/UT	Number of loans guaranteed	Amount of loans guaranteed (in Rs. crore)
Andhra Pradesh	11	17.00
Assam	5	13.97
Bihar	1	0.28
Chandigarh	1	0.15
Delhi	24	54.11
Gujarat	9	39.77
Haryana	33	98.29
Jammu And Kashmir	6	19.35
Karnataka	41	92.22
Kerala	15	32.00
Madhya Pradesh	6	10.80
Maharashtra	72	159.56
Odisha	2	4.50
Rajasthan	9	32.30
Tamil Nadu	28	80.87
Telangana	5	5.47
Uttar Pradesh	25	45.85
Uttarakhand	1	10.00
West Bengal	17	38.75
Total	311	755.2